

ITEM NO.106

COURT NO.3

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 12147/2017

THE STATE OF BIHAR AND ORS.

Appellant(s)

VERSUS

THE ORGANIZER DEHRI C.D. AND C.M.
UNION LTD. AND ORS.

Respondent(s)

Date : 29-10-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.
Mr. Kumar Saurav, Adv.

For Respondent(s) : Mr. Kundan Kumar Mishra, AOR
Mr. Ratnesh Kumar, Adv.
Ms. Rajnandini, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Adjourned on the request of learned counsel for the appellant
2. List in the month of January, 2026.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR